

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

120

CWP No.27609 of 2017

Court on its own motion vs. Chandigarh Administration and others

Present: By order.

Mr. Jaivir S. Chandail, Advocate
for UT, Chandigarh.

To come up on 06.12.2017.

(AJAY KUMAR MITTAL)
JUDGE

(AMIT RAWAL)
JUDGE

December 04, 2017
sonia gugnani